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C.A.No. 2502 OF 2002
ITEM NO.103

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2502 OF 2002

EMPLOYERS, MGMT. OF CENTRAL P. & D. INST. LTD

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With office report)

Date: 09/12/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.B. SINHA

For Appellant(s)

Mr. Ajit Kumar Sinha, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Mr. Ajit Kumar Sinha, learned counsel for the appellant

started his arguments at 11.40 a.m. and concluded at 12.20 p.m.

Hearing concluded. Judgment reserved.

(PAWAN KUMAR)

COURT MASTER

(PREM PRAKASH)

COURT MASTER

Books cited : (1) 2004 (8) SCC 262 at 269;

(2) 2004 (7) SCC 112 at 129 para 58;

(3) 2003 (5) SCC 12 and

(4) 2003 (4) SCC 27.